

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 2687  
TO BE ANSWERED ON 12.03.2018**

**BEEDI WORKERS**

**2687. KUNWAR BHARATENDRA:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government has any data about the number of unorganized workers involved in the beedi industry in terms of gender, literacy, wages, etc. and if so, the details thereof;**
- (b) the steps taken/being taken by the Government to safeguard the health of workers engaged in the beedi industry; and**
- (c) whether the Government has been able to reach the targeted number of beneficiaries under the Integrated Housing Scheme, 2016 for beedi workers and if so, the details thereof along with the implementation status of the said scheme?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a): A total of 48 Lakh workers are registered under Labour Welfare Organisation who are engaged in beedi industry. Details are at Annexure-A.**

**(b): 12 Hospitals and 286 Dispensaries are functioning across the country under Labour Welfare Organisation to cater the health care needs of the Beedi workers and their families. In addition, financial assistance is given to beedi workers and their dependants, referred to other Government recognized hospitals for treatment of certain diseases. Details are at Annexure-B.**

**(c): This Ministry is providing Housing Subsidy of Rs. 1.50 Lakh in three installments to beedi workers for construction of a pucca house under Revised Integrated Housing Scheme, 2016. So far, more than 7500 workers have availed the benefit of RIHS-2016.**

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**ANNEXURE-A**

**Gender and Stat/UT wise details of beedi workers**

<b>Sl.No.</b>	<b>Name of the Region</b>	<b>Male</b>	<b>Female</b>	<b>Total</b>
1	Ahmedabad	22324	19684	42008
2	Ajmer	3854	38959	42813
3	Allahabad	90046	360182	450228
4	Bangalore	30975	213437	244412
5	Bhubaneswar	39439	118314	157753
6	Hyderabad	41298	371686	412984
7	Jabalpur	632791	421861	1054652
8	Kolkata	366713	1305073	1671786
9	Guwahati	4010	5144	9154
10	Kannur	2005	30027	32032
11	Nagpur	16945	171605	188550
12	Patna	92913	201003	293916
13	Raipur	6776	11981	18757
14	Tirunelveli	5967	73938	79905
15	Ranchi	48213	65195	113408
	<b>Total</b>	<b>14,04,269</b>	<b>34,08,089</b>	<b>48,12,358</b>

**ANNEXURE B**

**HEALTH SCHEME**

Besides providing health care facilities through 12 Hospitals and 286 Dispensaries across the country, the following assistance is given to workers for treatment of certain categories of diseases, as under :-

<b>S.No.</b>	<b>PURPOSE</b>	<b>NATURE OF ASSISTANCE</b>
1	Tuberculosis	Reservation of beds in T.B. Hospitals and domiciliary treatment for workers. Subsistence allowance of Rs. 750/- to Rs. 1000/- p.m is granted as per the advice of the treating physician.
2	Heart Diseases	Reimbursement of expenditure up to Rs. 1,30,000/- to workers.
3	Kidney Transplantation	Reimbursement of expenditure up to Rs. 2,00,000/- to workers.
4	Cancer	Reimbursement of actual expenses on treatment, medicines and diet charges incurred by workers, or their dependents for treatment through Govt. recognized hospitals.
5	Minor surgery like Hernia, Appendectomy, Ulcer Gynecological diseases and Prostrate diseases.	Reimbursement of expenditure up to Rs. 30,000/- to workers and their dependents.

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